

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/11713/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, ^{5th} December, 2023.

Sub:- **Casual leave alongwith station leave permission.**

Ref:- No. HC(IB)-VIG/01/2023 dated 02.12.2023.

Sir,

With reference to the above, I am directed to inform you that Smti. Jaweplu Chai, District & Sessions Judge, Yupia, Papum Pare District has been granted **three days casual leave from 11.12.2023 to 13.12.2023, alongwith station leave permission w.e.f. 10.12.2023.** The next senior most Judicial Officer available at the station would remain in charge of her Court and Office in her absence.

Yours faithfully,

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JT. REGISTRAR (VIGILANCE)

Memo. No. HC. VII-21/2008(Pt.)/11714-11715/A. dtd. 5.12.2023

Copy to:

1. Smti. Jaweplu Chai, District & Sessions Judge, Yupia, Papum Pare District.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

SP
JT. REGISTRAR (VIGILANCE)
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